

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

CP(IB) No. 323/Chd/Pb/2023

IN THE MATTER OF:

Foremost Dairies Pvt. Ltd.

...Petitioner

Under Section: 10, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.09.2024.

Sd/-

Court officer

Preeti
23.07.2024